

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of  
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref:- ST/EDA/48/MCC/2018/863-64

Dated 30.04.2021.

**GOVERNMENT ORDER NO:-3457-JK (LD ) of 2021**  
**DATED:- 05 - 05 - 2021**

Sanction is hereby accorded to the appointment of Sh. M.A.Malik, Dy-CEO, JAKEDA as Officer In charge Litigation (OIC) in cases pertaining to Jammu and Kashmir Energy Development Agency (JAKEDA) pending before such Court/Tribunals as shown against each as specified in Annexure to this Government Order.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-  
(Achal Sethi)

Secretary to Government,

Dated:- 05 - 05 - 2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Principal Secretary to Government, Housing and Urban Development Department.
4. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Principal Secretary to the Government, Science & Technology Department.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law..
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
(Ashish Gupta)

Additional Secretary to Government

Sr.No.	Case No. & Title	In the Court of
01	WP (C) No. 1418/2020 Shafat Sultan V/s UT of J&K & Oths	J&K High Court, Srinagar
02	WP (C) No. 1566/2020 Mir Mubeeb V/s UT of J&K & Oths	Central Administrative Tribunal
03	WP (C) No. 3749/2019 CMP No.7732/2019 Sameer Ahmad Khan V/s UT of J&K & Oths	Central Administrative Tribunal
04	WP (C) No. 3005/2019 Baber Iqbal V/s UT of J&K & Oths	Central Administrative Tribunal
05	WP (C) No. 3008/2019 Mudasir Akbar Shah V/s UT of J&K & Oths	Central Administrative Tribunal
06	WP (C) No. 2981/2019 Zahid Nazir Moon V/s UT of J&K & Oths	Central Administrative Tribunal
07	WP (C) No. 82/2020 CM No. 126/2020 Sharan Gupta V/s UT of J&K & Oths	Central Administrative Tribunal
08	WP (C) No. 3020/2019 CM No. 6050/2019 Mushtaq Ahmad Bhat V/s UT of J&K & Oths	Central Administrative Tribunal
09	WP (C) No. 2097/2011CM No.31/2019 Ramesh Lal Verma V/s UT of J&K & Oths	Central Administrative Tribunal
10	OWP No. 1353/2015 MP No. 012015 Mehak Kakapuri V/s UT of J&K & Oths	Central Administrative Tribunal
11	AA No. 16/2019 JAKSON Engineering Ltd. V/s JAKEDA	High Court, Srinagar
12	AA No. 13/2019 SOVA Solar Solution V/s JAKEDA	High Court, Srinagar
13	AA No. 16/2019 JAKSON Engineering Ltd. V/s JAKEDA	High Court, Srinagar
14	AA No. 15/2019 Blue Bird Solar V/s JAKEDA	High Court, Srinagar
15	AA No. 10/2019 Social Engineering Pvt Ltd. V/s JAKEDA	High Court, Srinagar
16	AA No. 11/2019 Maharishi Tech.	High Court, Srinagar

16	AA No. 11/2019 Maharishi Tech. Corp.Ltd. V/s JAKEDA	High Court ,Srinagar
17	WCP No. 134/2020 WP (C) No. 92/2020 3S INFRA V/s JAKEDA	High Court ,Srinagar
18	M/S Jeanie Power Solutions Pvt. Ltd V/s Jammu & Kashmir Energy Development Agency(JAKEDA)	MSME Court Mumbai